

DIVISION BENCH

ITEM NO.104

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA NO.29/2024 IN CP (IB) NO.35/ALD/2023

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 23rd April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	BASANT KUMAR PATEL AND ORS. V/S M/S GOLFGREEN RESIDENCY PRIVATE LIMITED
UNDER SECTION	7 IBC

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Priyadarshi Chaitanyashil, Adv. : *For the Financial Creditor*

Sh. R.P. Agarwal, Sr. Adv. assisted by : *For the Corporate Debtor*
Sh. Abhishek Tripathi, Adv. : *& Applicant in IA No.29/24*

ORDER

- 1.** Ld. Counsel representing the parties are present.
- 2.** Ld. Sr. Counsel, Sh. R.P. Agarwal is present physically and states that he has recently been engaged in the matter, and therefore seeks some time to address the arguments on behalf of the Corporate Debtor.
- 3.** Let the matter be adjourned for 21st May, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

23rd April, 2024

Kavya Prakash Srivastava
(Stenographer)